

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 367/2003 in  
OA 930/2003

New Delhi this the 10th day of December, 2003

**Hon'ble Shri V.K.Majotra, Vice Chairman (A)**  
**Hon'ble Shri Bharat Bhushan, Member (J)**

Bharat Bhushan Srivastava  
S/O Late Shri G.R.Srivastava,  
Retd. Audit Officer, P&T, Delhi  
R/O A-279, Surya Nagar,  
Ghaziabad

..Petitioner

(By Advocate Shri Gyan Prakash )

Versus

Dr(Mrs.) L. Nogpur,  
Director, Central Govt. Health  
Scheme, Nirman Bhawan, New Delhi.

..Respondent

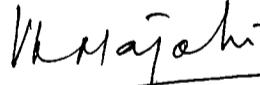
( DR Dr.S.V.Rama Krishna, Jt.Director)

O R D E R (ORAL)

**(Hon'ble Shri V.K.Majotra, Vice Chairman (A)**

Shri Gyan Prakash, learned counsel of the applicant stated that applicant has received an appropriate amount of cheque in implementation of directions of this Court and as such no grievance survives. CP 367/2003 is dismissed as having become infructuous. Notice discharged.

( Bharat Bhushan )  
Member (J)

  
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( V.K.Majotra )  
Vice Chairman (A)

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